

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 184 OF 2015 &  
IA NOs. 312 & 313 OF 2015**

**Dated: 12<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Open Access User Association**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Mandakini Ghosh

Counsel for the Respondent(s)

:

Mr. Hemant Singh  
Mr. Matrugupta Mishra for R-1

Mr. M.G. Ramachandran

Ms. Anusha Bardhan

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R-2 to 4

**ORDER**

List the matter for hearing on **22.08.2016.**

**(I.J. Kapoor )  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**